

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:47
ANSWERED ON:03.08.2011
FORGED CERTIFICATES DEGREES
Kodikunnil Shri Suresh;Laguri Shri Yashbant Narayan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether instances of students getting admission in educational institutions/ universities on the basis of fake caste certificates, fake mark-sheets and degrees in the country including the University of Delhi have come to the notice of the Government during the last two years and the current year;
- (b) if so, the details thereof, State-wise including Delhi;
- (c) whether some officials of the universities were involved in such incidents;
- (d) if so, the details thereof;
- (e) the details of action taken/proposed to be taken against the accused persons/ officials in the matter;
- (f) whether the Union Government has directed the University of Delhi to inquire all the cases where admissions have been secured on the basis of SC/ST/OBC certificates;and
- (g) if so, the details thereof and if not, the reasons therefor alongwith the preventive measures being taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (g): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.47 FOR 03.08.2011 REGARDING FORGED CERTIFICATES/DEGREES ASKED BY SHRI YASHBANT N.S. LAGURI AND SHRI KODIKUNNIL SURESH

No centralized information in regard to students seeking admission in educational institutions/ universities on the basis of fake documents is maintained. Whenever such cases come to light, institutions/ universities are required to take necessary action in terms of their relevant regulations as also to resort to the penal provisions under the law.

The University of Delhi has informed that during the year 2009-10, 52 and in the year 2010-11, 42 caste certificates submitted by the students seeking admission were found fake on verification. Colleges concerned were requested to take action against the concerned, including filing of FIR. Reports received from the college indicate various stages of action. It has further informed that the verification of caste certificates in respect of admissions granted in the year is taken up after completion of the admission process. This year the Delhi Police has, in this connection, arrested five persons, including two University employees who have since been placed under suspension. The universities being statutory autonomous bodies are empowered to take requisite necessary action in such matters under their relevant statutory provisions.